ANNEXURE-1

Name of the corporate debtor: M/s A M Vinyl Private Limited
Date of commencement of liquidation: 06.07.2020
List of stakeholders as on: 31.12.2020

List of secured financial creditors

(Amount in ₹)

St. Name of creditor No. No. Date of Provision of Chaims of Cha							
Details of claim received Details of claim received Details of claim admitted Amount of claim					_	No.	
Details of claim received Details of claim admitted Amount of claim Amount o	Total					Name of creditor	
Amount claimed Amount of claim security relinquished? 21,70,276.89)- 21,70,276.89)- 21,70,276.89)- EC (Secured) 54,90,82,871.46)- 54,90,82,871.46)- 8,27,791.93)- 8,27,791.93)- EC (Secured) FC (Secured)		L65910MH1984PLC032639	L65190GJ1994PLC021012		L65920MH1994PLC080618	Identification No.	
Amount of claim admitted Amount of claim security interest claim admitted Amount of claim security relinquished? 1.70,276.89/- FC (Secured) 5. 54,90,82,871.46/- FC (Secured) 8.27,791.93/- FC (Secured) 2.68,12,953/- FC (Secured) 4. Amount of Amount of Amount of claim admitted admitted Amount of Amount of Amount of claim admitted Amount of any mutual of claim admitted Amount of claim admitted Amount of alm under claim admitted Amount of claim admitted Amount of any mutual of claim admitted Amount of alm under claim admitted Amount of c		12.08.2020	24.08.2020	05.08.2020	29.07.2020	Date of receipt	Details
Details of claim admitted Amount of covered by security interest claim security relinquished? PC (Secured) PC (57,88,93,893.28/-	2,68,12,953/-	8,27,791.93/-	54,90,82,871.46/-	21,70,276.89/-	Amount claimed	of claim received
Amount covered by security interest security interest (Yes/No) No Release the Security as per the Security of IBC - Yes Sold Yes Sold Amount of Amount of Claims admitted Amount of Claims claim may be set off rejected werification Amount of Amount of Amount of Claims and Elaim may be set off rejected werification Amount of any mutual contingent dues, that claim may be set off rejected werification Amount of any mutual of claim and be set off rejected werification Amount of any mutual of claim may be set off rejected werification Amount of any mutual of claim may be set off rejected werification Amount of any mutual of claim may be set off rejected werification Amount of any mutual of claim may be set off rejected werification Amount of any mutual of claim may be set off rejected werification Amount of any mutual of claim may be set off rejected werification Amount of any mutual of claim may be set off rejected werification Amount of any mutual of claim may be set off rejected werification Amount of any mutual of claim may be set off rejected werification Amount of any mutual of claim may be set off rejected werification Amount of any mutual of claim may be set off rejected werification Amount of any mutual of claim may be set off rejected werification Amount of any mutual and rejected werification Amount of any mutual of claim may be set off rejected werification Amount of any mutual and rejected werification Amount of any mutual of claim may be set off rejected werification Amount of claim and rejected werification Amount of any mutual any mutual and rejected werification Amount of any mutual any mutual and rejected werification Amount of any mutual any	57,88,93,893.28/-		8,27,791.93/-			Amount of claim admitted	
whether security interest relinquished? Interest Security as per the Section 52 of IBC Yes Yes Sold Yes Sold Yes Sold Amount of Amount of any mutual contingent relinquished? Interest security as per the Security as Sold Yes No Release the Security as Sold Yes Sold - 4.65% Amount of any mutual contingent dues, that rejected verification may be set off rejected verification Amount of any mutual of claim under rejected verification Amount of any mutual of claim any be set off rejected verification Amount of any mutual of claim under rejected verification Amount of any mutual of claim under rejected verification Amount of any mutual of claim any be set off rejected verification Amount of any mutual of claim any be set off rejected verification Amount of any mutual of claim under rejected verification Amount of any mutual of any mutual of claim under rejected verification Amount of any mutual of any mutual of claim under rejected verification Amount of any mutual of any mutual of claim under rejected verification Amount of any mutual of any mutual of claim under rejected verification Amount of any mutual of any mutual of claim under rejected verification Amount of any mutual of any mutual of claim under rejected verification Amount of any mutual of claim any be set off rejected verification Amount of any mutual of claim under rejected verification Amount of any mutual of claim under rejected verification Amount of any mutual of claim under rejected verification Amount of any mutual of claim under rejected verification Amount of any mutual of any mutual of claim under rejected verification Amount of any mutual of claim under rejected verification Amount of any mutual of claim under rejected verification Amount of any mutual of claim under rejected verification Amount of any mutual of claim under rejected verification Amount of any mutual under rejected verification Amount of any mutual under rejected verification Amount of any mutual under rejected verification Amount of any		FC (Secured)	FC (Secured)	FC (Secured)	FC (Secured)	Nature of claim	
etails of Amount of contingent covered by amount of any mutual of claim dues, that rejected verification security as entine section 52 FIBC old old overed by amount of claims admitted Amount of any mutual of claim dues, that rejected verification may be set off rejected verification old old old old old old old o		ť	1		1	Amount covered by security interest	Deta
etails of Amount covered by amount of claims rejected by admitted elease the ceurity as rethe cettion 52 fIBC old old old Amount of any mutual claim under rejected verification may be set off of laim of claim dues, that rejected verification may be set off of laim claim under rejected verification old old old old old old old o		Yes	Yes	Yes	N _o	Whether security interest relinquished? (Yes/No)	ik of claim admitt
Amount of any mutual of claim claim under rejected verification 4% 4%		Sold	Sold	Sold	Release the Security as per the Section 52 of IBC	Details of Security Interest	Pd
Amount of any mutual of claim claim under rejected verification 4% 4%		1		, d		Amount covered by guarantee	
Amount of any mutual of claim claim under rejected verification	100%	4.65%	0.15%	94.86%	0.34%	% share in total amount of claims admitted	
					ı		
		ı	ı	ı	,	Amount of any mutual dues, that may be set off	
		,	1	ı	r	Amount of claim rejected	
Amount admitted. The FC has exercise right as per the Provision of Sec 52(1) (b) of IBC to release the secured assets. Amount admitted. The secured assets is a part of Liquidation Estate. Amount admitted. The secured assets is a part of Liquidation Estate. Amount admitted. The secured assets is a part of Liquidation Estate. Amount admitted. The secured assets is a part of Liquidation Estate.		1	1	ī		Amount of claim under verification	
		Amount admitted.The secured assets is a part of Liquidation Estate.	Amount admitted. The secured assets is a part of Liquidation Estate.	Amount admitted. The secured assets is a part of Liquidation Estate.	Amount admitted. The FC has exercise right as per the Provision of Sec 52(1) (b) of IBC to release the secured assets.	Remarks, if any	

Anup Kumar
Liquidator of M/s

IP Regd. No. IBBI/IN 1902/11=100333/2017-18/10911

19 Regd. No. IBBI/IN 1902/11=100353/2017-18/10911

734, Lawyers Chamber Biock, Western Wing,

Tis Hazari Court, Delhi-110054

Email Id:- sachanlawanalyst@gmail.com